

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.44 of 2011**

**Dated: 6<sup>th</sup> July, 2011**

**Present :Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

**In the matter of:**

**Dakshin Haryana Bijli Vitran Nigam ..... Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Adidtya Misra

Counsel for the Respondent (s) : Mr. Anand K Ganesan for R-1

**ORDER**

At the request of the learned Counsel for the parties, post the matter for **hearing on 28.07.2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

PK/rkt

